

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1246
TO BE ANSWERED ON 11.12.2023

Use of Forest Land for Non-Forest Purposes

1246. SHRI D.K. SURESH:
SHRI NALIN KUMAR KATEEL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total forest land used for the non-forest purposes in the Country with special reference to the State of Karnataka;
- (b) whether the Government has taken any steps to demark the forest land clearly to create awareness among people and if so, the details thereof; and
- (c) whether the Government is taking any steps to increase the forest cover in the Country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) State-wise details of the forest land diverted including Karnataka for non-forestry use during last five years is enclosed at **Annexure**.
- (b) The 'land' is a subject matter of the State Government. The forest areas and the legal boundaries thereof are determined and maintained by the concerned State Government. That, inter-alia, being the repository of land records, State Government has the primary responsibility to determine status of any parcel of land, giving due regards to gazette notifications, provisions under State and Central Acts and concerned judgments and directions of the Hon'ble Supreme Court.
- (c) The Compensatory Afforestation Fund is utilized by States/UTs as per provisions of Compensatory Afforestation Fund Act, 2016 (CAF Act) and CAF Rules, 2018, for taking up compensatory afforestation for compensating the loss of forest & tree cover due to the diversion of forest land for non-forestry activities.

The Ministry provides technical and financial assistance to States/UTs under various Centrally Sponsored Schemes namely, Green India Mission (GIM), Forest Fire Prevention and Management Scheme, Nagar Van Yojana and other schemes of line ministries to increase the forest and tree cover of the country. Afforestation activities are taken up under various programmes and schemes of line Ministries such as Mahatma Gandhi National Rural Employment Guarantee Scheme, National Bamboo Mission, Sub-Mission on Agroforestry etc.

Annexure

Annexure referred to part (a) of the LSUQ No. 1246 dated 11.12.2023 regarding 'Use of Forest Land for Non-Forest Purposes' asked by SHRI D.K. SURESH and SHRI NALIN KUMAR KATEEL

Category : All Categories		During the Period : 01/04/2018 to 31/03/2023
S. No.	STATE / UT	Area Approved (in Ha.)
1	Andaman and Nicobar	100.00
2	Andhra Pradesh	1946.61
3	Arunachal Pradesh	7448.34
4	Assam	1357.17
5	Bihar	1852.75
6	Chandigarh	0.46
7	Chhattisgarh	2802.38
8	Dadar & Nagar Haveli	18.41
9	Daman and Diu	2.43
10	Delhi	85.05
11	Goa	280.83
12	Gujarat	8064.76
13	Haryana	2161.49
14	Himachal Pradesh	2512.65
15	Jammu and Kashmir	450.65
16	Jharkhand	4416.55
17	Karnataka	1585.45
18	Kerala	145.97
19	Madhya Pradesh	19730.36
20	Maharashtra	2137.89
21	Manipur	603.75
22	Meghalaya	33.97
23	Mizoram	392.89
24	Orissa	13304.79
25	Punjab	2391.57
26	Rajasthan	2972.12
27	Sikkim	124.87
28	Tamil Nadu	135.63
29	Telangana	3706.52
30	Tripura	1153.65
31	Uttar Pradesh	4090.64
32	Uttarakhand	3368.89
33	West Bengal	621.68
Grand Total		90001.15

Source : <https://parivesh.nic.in>
